

DELHI LEGISLATIVE ASSEMBLY
REVISED LIST OF BUSINESS
Monday, 23rd February, 2015/04 Phalgun 1936 (Saka)
02:00 PM

NATIONAL SONG (VANDE MATARAM)

1. **OBSERVANCE OF SILENCE**

Being the First sitting of the Sixth Assembly constituted after the General election held in February, 2015, the Members observed two Minutes silence to mark the solemnity of the occasion.

2. **PAPERS LAID ON THE TABLE**

Assembly Secretary lay a copy of the Notification No. 308/ DL-LA/ 2015 dated 11th February, 2015 of the Election Commission of India regarding the results of the general election to the Legislative Assembly of the National Capital Territory of Delhi held on the 07th February, 2015.

3. **OATH OR AFFIRMATION**

Members shall make or subscribe Oath or Affirmation and Sign the Roll of Members and assume their seats in the House.

Firstly, Hon'ble Chief Minister, Deputy Chief Minister & Other Minister shall make or subscribe Oath or Affirmation and thereafter other Hon'ble MLA constituency wise, shall make or subscribe Oath or Affirmation.

4. **Election of the Speaker:**

1. **Sh. Manish Sisodia**, Hon'ble Deputy Chief Minister to move the following motion:

“That Sh. Ram Niwas Goel, a member of this House be chosen as the Speaker of this House.”

Shri Girish Soni to second the Motion.

2. **Sh. S.K. Bagga**, Hon'ble MLA to move the following motion:

“That Sh. Ram Niwas Goel, a member of this House be chosen as the Speaker of this House.”

Smt. Pramila Tokas to second the Motion.

3. **Sh. Pankaj Pushkar**, Hon'ble MLA to move the following motion:

“That Sh. Ram Niwas Goel, a member of this House be chosen as the Speaker of this House.”

Sh. Madan Lal to second the Motion.

4. **Sh. Manoj Kumar**, Hon'ble MLA to move the following motion:

“That Sh. Ram Niwas Goel, a member of this House be chosen as the Speaker of this House.”

Sh. Ajay Dutt to second the Motion.

5. **Ms. Alka Lamba**, Hon'ble MLA to move the following motion:

"That Sh. Ram Niwas Goel, a member of this House be chosen as the Speaker of this House."

Sh. Praveen Kumar to second the Motion.

6. **Sh. Anil Kumar Bajpai**, Hon'ble MLA to move the following motion:

"That Sh. Ram Niwas Goel, a member of this House be chosen as the Speaker of this House."

Sh. Sanjeev Jha to second the Motion.

5. **Election of Deputy Speaker:**

1. **Sh. Manish Sisodia**, Hon'ble Deputy Chief Minister to move the following motion:

"That Smt. Bandana Kumari, a Member of this House be chosen as the Deputy Speaker of this House."

Shri Parveen Kumar to second the Motion.

2. **Sh. Sanjeev Jha**, Hon'ble MLA to move the following motion:

"That Smt. Bandana Kumari, a Member of this House be chosen as the Deputy Speaker of this House."

Shri Pankaj Pushkar to second the Motion.

3. **Sh. Madan Lal**, Hon'ble MLA to move the following motion:

"That Smt. Bandana Kumari, a Member of this House be chosen as the Deputy Speaker of this House."

Shri S.K. Bagga to second the Motion.

4. **Sh. Raju Dhingan**, Hon'ble MLA to move the following motion:

"That Smt. Bandana Kumari, a Member of this House be chosen as the Deputy Speaker of this House."

Shri Girish Soni to second the Motion.

5. **Sh. Manoj Kumar**, Hon'ble MLA to move the following motion:

"That Smt. Bandana Kumari, a Member of this House be chosen as the Deputy Speaker of this House."

Shri Anil Kumar Bajpai to second the Motion.

6. **Smt. Pramila Tokas**, Hon'ble MLA to move the following motion:

"That Smt. Bandana Kumari, a Member of this House be chosen as the Deputy Speaker of this House."

Ms. Alka Lamba to second the Motion.

Delhi
23th February 2015

L.R. Garg
Secretary

Note: Members are requested to peruse the procedure mentioned in the Bulletin Part-II regarding oath or affirmation.